

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3312
TO BE ANSWERED ON 15.03.2018

PEOPLE LIVING BELOW POVERTY LINE

3312. SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of people living Below Poverty Line (BPL) in the country as per the year 2017, State-wise;
- (b) the number of people included or applied for inclusion in the category of the people living Below Poverty Line during the last three years and the current year, State-wise;
- (c) whether the Government is verifying whether those people are still living below poverty line and if so, the details thereof;
- (d) whether there are instances that the people are taking BPL facilities illegally and genuine BPL people are deprived of the benefits; and
- (e) if so, the details thereof and the steps taken/being taken by the Government to check this practice?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b) : The Ministry of Rural Development provides financial and technical support to the States/UTs for conducting the BPL Census to identify the families living Below the Poverty Line in the rural areas who could be targeted under its various programmes. The first BPL Census was conducted in 1992 for the Eighth Five Year Plan. Subsequently, BPL census was conducted in 1997, for the Ninth Five Year Plan and in 2002 for the Tenth Five Year Plan period. In 2011, in place of BPL Survey, a Socio Economic and Caste Census 2011 (SECC 2011) was conducted by the States/UTs under technical and financial support from the Government of India. SECC, 2011 provides data of households on various aspects of their socio-economic status viz., housing, land-holding/landlessness, educational status, status of women, the differently abled, occupation, possession of assets, SC/ST households, incomes, etc. SECC data have captured respondent based disclosures on socio economic status of 17.96 crore rural households and allows automatic exclusion of 7.06 crore (39.37 %) households as not poor on the basis of 13 parameters, automatic inclusion of 0.16 crore (0.91 %) households as poorest of the poor on the basis of 5 parameters and grading of deprivation of 8.70 crore (48.51%) households on the basis of seven criteria. State/UT-wise numbers of rural households admitting incidence of 1-7 deprivation parameters is given at **Annexure-I**. Number of Rural BPL families identified by the States/UTs under BPL Census, 2002 is at **Annexure-II**.

(c) to (e): Ministry of Rural Development, inter alia, is implementing various rural development programmes in rural areas of the country, namely, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deen Dayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM) and Pradhan Mantri Aawas Yojana-Gramin (PMAY-G) for overall improvement in the quality of life of the people in rural areas through employment generation, skilling of youths, provision of social assistance and other basic amenities. To avoid exclusion and inclusion errors, Ministry of Rural Development is using the SECC 2011 data on multi-dimensionality of poverty for implementing scheme including PMAY (G), DAY-NRLM, DDU-GKY, etc. . Beneficiary list in terms of SECC data is placed before Gram Sabha for inviting claims and objections for finalization of the same to ensure that only eligible beneficiaries get covered under the respective beneficiary oriented scheme.

Annexure-I

| States/UTs. | Total Households | Automatic Exclusion | Automatic Inclusion | Considered for Deprivation | Households with no Deprivation |
|--------------------------------|------------------|---------------------|---------------------|----------------------------|--------------------------------|
| 01 - JAMMU & KASHMIR | 1601606 | 761875 | 13791 | 825940 | 239595 |
| 02 - HIMACHAL PRADESH | 1263756 | 840852 | 1938 | 420966 | 161111 |
| 03 - PUNJAB | 3269467 | 2438567 | 8004 | 822896 | 44651 |
| 04 - CHANDIGARH | 15657 | 9250 | 10 | 6397 | 2472 |
| 05 - UTTARAKHAND | 1479742 | 823330 | 4726 | 651686 | 221798 |
| 06 - HARYANA | 2969509 | 1779954 | 6519 | 1183036 | 185907 |
| 07 - NCT OF DELHI | 1051097 | 881667 | 1127 | 168303 | 78559 |
| 08 - RAJASTHAN | 10223073 | 4069999 | 72091 | 6080983 | 915771 |
| 09 - UTTAR PRADESH | 26015592 | 12466832 | 68190 | 13480570 | 3099215 |
| 10 - BIHAR | 17829066 | 4793001 | 37657 | 12998408 | 2122354 |
| 11 - SIKKIM | 88723 | 39442 | 235 | 49046 | 15566 |
| 12 - ARUNACHAL PRADESH | 201842 | 118987 | 3559 | 79296 | 6359 |
| 13 - NAGALAND | 284310 | 97323 | 969 | 186018 | 3577 |
| 14 - MANIPUR | 448163 | 147003 | 4963 | 296197 | 59544 |
| 15 - MIZORAM | 111626 | 44437 | 512 | 66677 | 178 |
| 16 - TRIPURA | 697062 | 165435 | 33343 | 498284 | 96826 |
| 17 - MEGHALAYA | 485897 | 151711 | 1224 | 332962 | 5456 |
| 18 - ASSAM | 5743835 | 1689138 | 33451 | 4021246 | 1128387 |
| 19 - WEST BENGAL | 15756750 | 3302481 | 203209 | 12251060 | 2194794 |
| 20 - JHARKHAND | 5044234 | 1566811 | 52045 | 3425378 | 731317 |
| 21 - ODISHA | 8677615 | 1628400 | 119772 | 6929443 | 1199071 |
| 22 - CHHATTISGARH | 4540999 | 819609 | 112084 | 3609306 | 429979 |
| 23 - MADHYA PRADESH | 11288946 | 3301696 | 396787 | 7590463 | 842437 |
| 24 - GUJARAT | 6920473 | 3236193 | 31216 | 3653064 | 685092 |
| 25 - DAMAN AND DIU | 31795 | 16707 | 3519 | 11569 | 5256 |
| 26 - DADRA & NAGAR HAVELI | 45352 | 15780 | 298 | 29274 | 3896 |
| 27 - MAHARASHTRA | 13841960 | 5440356 | 227678 | 8173926 | 2109769 |
| 28 - ANDHRA PRADESH | 9344180 | 3595077 | 59470 | 5689633 | 867529 |
| 28 - TELANGANA | 5643739 | 3143322 | 13543 | 2486874 | 350715 |
| 29 - KARNATAKA | 8048664 | 4022702 | 30074 | 3995888 | 1159349 |
| 30 - GOA | 220731 | 185010 | 135 | 35586 | 11770 |
| 31 - LAKSHADWEEP | 10929 | 9410 | 13 | 1506 | 51 |
| 32 - KERALA | 6319215 | 4388457 | 14289 | 1916469 | 447302 |
| 33 - TAMILNADU | 10088119 | 4657981 | 38549 | 5391589 | 686650 |
| 34 - PUDUCHERRY | 115249 | 65854 | 311 | 49084 | 8748 |
| 35 - ANDAMAN & NICOBAR ISLANDS | 68481 | 39354 | 168 | 28959 | 12983 |
| Total | 179787454 | 70754003 | 1595469 | 107437982 | 20134034 |

Annexure-II

No. of Rural BPL families identified by the States/UTs under BPL Census, 2002

| Sl. No. | States/UTs | No. of BPL families identified (in lakhs) |
|--------------|-------------------|---|
| 1 | Andhra Pradesh | 29.893 |
| 2 | Arunachal Pradesh | 0.830 |
| 3 | Assam | 18.728 |
| 4 | Bihar | 113.410 |
| 5 | Chhattisgarh | 17.892 |
| 6 | Delhi | RD Programmes are not implemented |
| 7 | Goa | 0.071 |
| 8 | Gujarat | 14.512 |
| 9 | Haryana | 8.583 |
| 10 | H.P. | 2.823 |
| 11 | J & K | 6.179 |
| 12 | Jharkhand | 25.480 |
| 13 | Karnataka | 18.306** |
| 14 | Kerala | Not Available |
| 15 | Madhya Pradesh | 54.684** |
| 16 | Maharashtra | 45.023** |
| 17 | Manipur | 1.693 |
| 18 | Meghalaya | 2.052 |
| 19 | Mizoram | 0.395** |
| 20 | Nagaland | 1.558 |
| 21 | Orissa | Not Available |
| 22 | Punjab | 3.445 |
| 23 | Rajasthan | 17.362 |
| 24 | Sikkim | Not Available |
| 25 | Tamil Nadu | 34.848 |
| 26 | Tripura | Not Available |
| 27 | Uttar Pradesh | 100.271 |
| 28 | Uttarakhand | 6.211** |
| 29 | West Bengal | 68.005** |
| 30 | A & N Island* | 0.107 |
| 31 | Chandigarh | RD Programmes are not implemented |
| 32 | D&N Haveli | 0.160 |
| 33 | Daman & Diu | 0.005 |
| 34 | Lakshadweep | Not Available |
| 35 | Puducherry | Not Available |
| Total | | 592.526 |

* For Andaman only ** updated on end November, 2012.